

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO- 2006
ANSWERED ON – 02/08/2024

FISHING HARBOURS UNDER SAGARMALA

2006. DR. GUMMA THANUJA RANI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the list of fishing harbours sanctioned and completed by Government under the Sagarmala Project as on date, State-wise;
- (b) the amount of funds sanctioned/ released under the Sagarmala Project for building fishing harbours during the last three years, State-wise; and
- (c) the details of the parameters adopted for sanction/release of these funds allocated?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) The state-wise list of fishing harbours sanctioned and completed under Sagarmala scheme is at Annexure-I.
- (b) The amount of funds sanctioned/released during the last three years under Sagarmala for fishing harbours, state-wise is at Annexure-II.
- (c) The sanction/release of funds under Sagarmala scheme is done as per the Sagarmala Funding Guidelines based on parameters such as issuing of work order, environment and other clearances, physical progress of the project and Utilisation Certificate.

Annexure-I

Sl. No.	State	No. of Fishing Harbours Sanctioned	No. of Fishing Harbours Completed
1	Andhra Pradesh	5	1
2	Gujarat	1	0
3	Karnataka	4	2
4	Kerala	3	2
5	Maharashtra	5	2
6	Odisha	2	0
7	Tamil Nadu	5	4
	Total	25	11

Annexure-II

Sl. No.	State	Funds Sanctioned (Rs. Cr.)	Funds Released (in Cr.)
1	Andhra Pradesh	170	44.18
2	Kerala	50	0
3	Maharashtra	48.3	5.04
4	Odisha	49.875	0
5	Tamil Nadu	49.925	7.40
6	Gujarat	0	5.00
	Total	368.10	61.62
